IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL ON THE 27th OF MARCH, 2023

WRIT PETITION No. 16244 of 2003

BETWEEN:-

BAL CHAND JAIN S/O LATE SHRI MOHANLAL JAIN, AGED ABOUT 58 YEARS, OCCUPATION: EX. POLICE INSPECTOR (UNDER ORDER OF DISMISSAL FROM SERVICE) AT THE RELEVANT TIME POSTED AS C.I.D. INSPECTOR ZONAL OFFICE, JABALPUR R/O 1045, SNEH NAGAR, JABALPUR (MADHYA PRADESH)

....PETITIONER

(NONE)

AND

- 1. THE STATE OF MADHYA PRADESH THROUGH THE SECRETARY GOVERNMENT OF MADHYA PRADESH HOME (POLICE) MANTRALAYA VALLABH BHAWAN BHOPAL (MADHYA PRADESH)
- 2. THE DIRECTOR GENERAL OF POLICE, POLICE HEADQUARTER BHOPAL (MADHYA PRADESH)
- 3. THE INSPECTOR GENERAL OF POLICE, RAIPUR RANGE RAIPUR (CHHATTISGARH)

....RESPONDENTS

(BY SHRI MANAS MANI VERMA - GOVT. ADVOCATE)

This petition coming on for hearing this day, the court passed the following:

ORDER

None for the petitioner.

Vide order dated 20/02/2023 time was granted to file reply and on that date nobody appeared for the petitioner. Today no reply is filed nor counsel

2

for the petitioner is appearing. It appears that petitioner has lost interest in pursuing the remedy.

Accordingly, this petition is dismissed for want of prosecution.

(VIVEK AGARWAL) JUDGE

ts

